## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3126 ANSWERED ON:11.02.2014 TRANSIT LOSS Alagiri Shri S.;Singh Rajkumari Ratna

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether loss/damage of foodgrains during transit have been reported during the recent years;
- (b) if so, the details thereof and the reasons therefor indicating the quantum and value of such losses reported during the said period, State-wise; and
- (c) the details of the steps taken to identify the persons responsible for such losses along with the action taken against them during the said period?

## **Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a & b) Yes, Madam. State-wise details of loss/damage of foodgrains during transit during last and current year are at Annex-I & II.

Main reasons for transit losses during foodgrains movement are as follows:

- (i) The bags undergo multiple handlings and workers use iron hooks. As a result the bags bleed and the losses occur.
- (ii) Due to driage of moisture.
- (iii) Due to spillage through holes of the wagons and flap doors.
- (iv) Lack of basic foodgrain handling infrastructure at railheads.
- (v) Pilferages during transshipment of stocks from Broad Gauge to Meter Gauge wagons.
- (c) In each & every case of transit losses, action is taken by FCI to identify & initiate action against the persons responsible for such losses. Details of the action taken for the cases of transit loss during 2012-13 and 2013-14(upto December 2014) is as follows:

Year  $\,$  No. of cases where action has been taken against officers/ officials for transit loss

2012-13 305

2013-14 (December 2014) 118